

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 322
(IB)-2130(ND)2019
IA/4876/2020

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd.

...

Applicant/Petitioner

Versus

**M/s. Today Homes & Infrastructure Pvt.
Ltd.**

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 02.12.2020

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

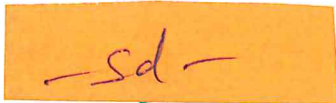
**SHRI. NARENDER KUMAR BHOLA,
HON'BLE MEMBER (T)**

PRESENTS: Advocate Sumesh Dhawan and Vatsala Kak for the Suspended Board of Directors, Mr. P Nagesh and Mr. Milan Negi for RP/ Applicant

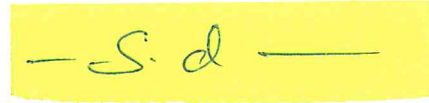
ORDER

IA/4876/2020: Issue notice upon all the Respondents by all modes including E-Mail ID of the Respondents and an Affidavit of service must be filed within one weeks from today.

List the matter on 11th January, 2021.



**(NARENDER KUMAR BHOLA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**